	(F	iling under clause (	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
il. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	141	8080320708	138	5868186357	88.86	0	100558703	2111575648	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	31416390.56	1	31416390.56	0.48	0	0	0	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	2	39094729.63	1	21052380.63	0.32	0	0	18042349	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	22	13189258	22	12912577	0.20	0	0	276681	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	5	328788141	4	310788141	4.71	0	18000000	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	17	405941854	13	359664084	5.45	0	6904985	39372785	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		188	8898751081.1899 99	179	6604019930.19	100.00	0	125463688	2169267463	